

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)
VERSUS

VODAFONE SOUTH LTD. & ANR. Respondent(s)
(list all the matters before registrar court on 11.07.2017 as per
R/P dated 28.04.2017 and IA No.65256/2017-VACATING STAY)

WITH

SLP(C) No. 5473/2017 (XI)
SLP(C) No. 5468/2017 (XI)
SLP(C) No. 3497/2017 (XI)
SLP(C) No. 5074/2017 (XI)

Date : 23-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Arvind Kumar Yadav, Adv.
Ms Seema Singh, Adv.
Mr. Ajit Sharma, AOR

For Respondent(s)

Mr Aarush Bhatia, Adv.
Ms. B. Vijayalakshmi Menon, AOR
Mr. Merusagar Samantaray, AOR
Mr Gaurav Singh, Adv.
Mr Vidit Monga, Adv.
Mr Ashwin Kumar Nair, Adv.
Mr. Vikas Upadhyay, AOR
Mr. P. V. Yogeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 in SLP(C) NO.5473, 5468, 3497, 5074 OF
2017 is granted four weeks time as last opportunity for filing
counter affidavit. However, Ld. Counsel for respondent no.1
submitted that they are adopting the counter affidavit filed
in SLP(C) NO.5471/2017 for other matters.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
23.04.2018